

COMPETITION APPELLATE TRIBUNAL

RTPE 89/2001

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Suneja Tower I Ind Flats Owners
Welfare Association

...Complainant

Vs.

Suneja Towers Pvt. Ltd.

...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the
Complainant

Shri Aditya Narain, Advocate for the
Respondent

ORAL ORDER

18th December, 2009

Shri R.D. Makheeja, counsel for the complainant states that replies have to be filed. The needful be done within three weeks.

List the matter on 5th February 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 03/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Prabhakar Kumar ...Complainant

Vs.

Imn. Dot Com Pvt. Ltd. & Ors. ...Respondent

Appearances : Shri R.K. Sinha, Advocate for the Complainant

None for the Respondent

ORAL ORDER

18th December, 2009

A mention was made by learned counsel for the complaint that the parties have settled out the dispute out of Court. The compromise application has been filed in the Court. The Application is disposed of as being withdrawn on the terms indicated in the application for withdrawal of the case. Accordingly, proceedings are closed.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**